

**COURT NO. 2**  
**THE HONOURABLE SRI JUSTICE SUJOY PAUL**  
**THE HONOURABLE SRI JUSTICE NAMAVARAPU RAJESHWAR RAO**

**To be heard on Tuesday the 30th day of July 2024 (AT 10:30 AM) - HYBRID MODE NOTE - For Registration -**  
**<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**  
**NOTE: THE PASS OVER MATTERS WILL BE TAKEN UP BEFORE COMMENCING THE FINAL HEARING MATTERS.**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR ADMISSION</b>				
1	ITTA/66/2024	A RADHA KRISHNA (Sr SC For IT DEPT)		HYDERABAD
2	WP/19677/2024 IA 1/2024(Stay Petition)	RAMESH BABU VISHWANATHULA	GP FOR FORESTS	HYDERABAD
3	WP/20053/2024 IA 1/2024(Suspension Petition)	SHAIK JEELANI BASHA	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
4	WP/20071/2024 IA 1/2024(Direction Petition)	A V RAGHU RAM	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3)	HYDERABAD
5	WP/20075/2024 IA 1/2024(Stay Petition)	A V RAGHU RAM	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3)	HYDERABAD
6	WP/20080/2024 IA 1/2024(Stay Petition)	MOHD MUKHAIRUDDIN	Special Govt Pleader for State Tax	HYDERABAD
7	WP/20085/2024 IA 1/2024(Direction Petition)	SIRIPURAM KESHAVA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
8	WP/20096/2024 IA 1/2024(Stay Petition)	MD SHABAZ	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3)	HYDERABAD
9	WP/20099/2024	P SRIKANTH RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA J SUNITHA (R2)	MEDAK
10	WP/20104/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	Preet Kumar Agarwal(PARTY IN PERSON)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA - (R4) - (R5) - (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
11	WP/20116/2024 IA 1/2024(Stay Petition)			RANGA REDDY
12	WP/20131/2024 IA 1/2024(Stay Petition)	MD SHABAZ	Special Govt Pleader for State Tax DOMINIC FERNANDES (senior standing counsel for CBIC) (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
13	WP/20141/2024 IA 1/2024(Stay Petition)		J SUNITHA (JUNIOR SC FOR INCOME TAX)	RANGA REDDY
14	WP/20144/2024 IA 1/2024(Suspension Petition)	SHAIK JEELANI BASHA	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
15	WP/20147/2024 IA 1/2024(Dispense with	K GOVINDA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR	HYDERABAD

	Petition) IA 2/2024(Stay Petition)		GEN. OF INDIA (R4)	
16	WP/20150/2024 IA 1/2024(Stay Petition)	MD SHABAZ	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) Special Govt Pleader for State Tax (R4)	HYDERABAD
17	WP/20164/2024 IA 1/2024(Direction Petition)	KOHIR BHASKAR REDDY	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4)	HYDERABAD
18	WP/20175/2024 IA 1/2024(Suspension Petition)	M PRANAV	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA DOMINIC FERNANDES (senior standing counsel for CBIC) (R3) GP FOR FINANCE PLANNING (R2)	HYDERABAD
19	WP/20191/2024 IA 1/2024(Stay Petition)	A V RAGHU RAM	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3)	HYDERABAD
20	WP/20193/2024 IA 1/2024(Direction Petition)	T PRADYOTH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX) (R2)	HYDERABAD
21	WP/20199/2024 IA 1/2024(Direction Petition)	KAILASH NATH P S S	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
22	WP/20217/2024 IA 1/2024(Stay Petition)	DUNDU MANMOHAN	BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX)	MAHABUBNAGAR

#### **ADMISSION**

23	CEA/16/2024 IA 1/2024(Condone Delay Petition)	BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX)		HYDERABAD
24	CEA/17/2024 IA 1/2024(Condone Delay Petition)	BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX)		RANGA REDDY
25	ITTA/340/2019	VIJHAY K PUNNA (SENIOR SC FOR ITD)		HYDERABAD
26	ITTA/53/2022 ITTA/105/2021 ITTA/172/2022	VIJHAY K PUNNA (SENIOR SC FOR ITD)	MN ADVOCATES Memo of Appearance filed vide USR No.72488 dated 18/08/2022	HYDERABAD
27	ITTA/105/2021	A RADHA KRISHNA	MN ADVOCATES SR-Memo filed Vide Usr No.85064 Dt23/12/2021	HYDERABAD
28	ITTA/172/2022	VIJHAY K PUNNA (SENIOR SC FOR ITD)		HYDERABAD
29	ITTA/30/2024 IA 1/2024(Condone Delay in Rep)	VIJHAY K PUNNA (SENIOR SC FOR ITD)	MAANASA K	HYDERABAD
30	ITTA/34/2024	VIJHAY K PUNNA (SENIOR SC FOR ITD)	DUNDU MANMOHAN	HYDERABAD
31	ITTA/36/2024 IA 3/2024(Condone Delay Petition) ITTA/43/2024 ITTA/44/2024	K MAMATA	MN ADVOCATES Memo Proof of Service filed vide USR No.58241 dated 01-07-2024	HYDERABAD
32	ITTA/43/2024 IA 2/2024(Condone Delay Petition)	K MAMATA	MN ADVOCATES	HYDERABAD
33	ITTA/44/2024 IA 3/2024(Condone Delay	K MAMATA	MN ADVOCATES	HYDERABAD

	Petition)			
34	ITTA/60/2024 IA 2/2024(Condone Delay Petition)	J V PRASAD		HYDERABAD
35	ITTA/61/2024 IA 1/2024(Condone Delay Petition)	VIJHAY K PUNNA (SENIOR SC FOR ITD)		HYDERABAD
36	MACMA/524/2022	A RAMAKRISHNA REDDY	JAGATHPAL REDDY KASI REDDY R1 APP RR 2 & 3 UNSERVED	HYDERABAD
37	MACMA/672/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	S AGASTYA SHARMA	RR 1,3,4,5&7 FRESH NOTICE SENT	HYDERABAD
38	MACMA/870/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	KONDADI AJAY KUMAR		HYDERABAD
39	MACMA/889/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition) IA 4/2024(Vacate Stay Petition)	MADHAVI PRIYA MANTENA	MOHD MUMTAZ PASHA RR 1,3&4 NOTICE SENT NOT YET RETURNED R2 APP	RANGA REDDY
40	WP/29101/2019	T S MURTHY	Special Govt Pleader for State Tax	HYDERABAD
41	WP/1220/2020	S R R VISWANATH	MANU DOMINIC FERNANDES (senior standing counsel for CBIC) (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R5) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
42	WP/3445/2021 IA 1/2021(Stay Petition)	S KRISHNA MURTHY		RANGA REDDY
43	WP/7222/2021 IA 1/2021(Stay Petition)	S KRISHNA MURTHY	Special Govt Pleader for State Tax	HYDERABAD
44	WP/7297/2021 IA 1/2021(Suspension Petition) IA 2/2021(Stay Petition)	M NAGA DEEPAK	Special Govt Pleader for State Tax	HYDERABAD
45	WP/18361/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition) IA 2/2022(Permission Petition) IA 1/2024(Fix an Early Date)	VIVEK CHANDRA SEKHAR S	SWAROOP OORILLA(SR SC FOR CBIT AND CUSTOMS) B NARASIMHA SARMA (R2) B NARASIMHA SARMA DOMINIC FERNANDES (senior standing counsel for CBIC) (R1)	HYDERABAD
46	WP/24277/2021 IA 1/2021(Direction Petition)	S A V RATNAM	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA SWAROOP OORILLA(SR SC FOR CBIT AND CUSTOMS) (R2)	HYDERABAD
47	WP/44891/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition) IA 1/2023(Vacate Stay Petition)	CHALLA GUNARANJAN	VIJHAY K PUNNA (SENIOR SC FOR ITD) K MAMATA	HYDERABAD
48	WP/1637/2023 IA 1/2023(Suspension Petition)	MYTRI INDUKURU	SWAROOP OORILLA(SR SC FOR CBIT AND CUSTOMS)	HYDERABAD

	IA 2/2023(Vacate Stay Petition)		SWAROOP OORILLA(SR SC FOR CBIT AND CUSTOMS) (R2)	
49	WP/8405/2023 IA 1/2023(Suspension Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Vacate Stay Petition)	YAMMANURU SIRI REDDY	B Narasimha Sarma(SC for central govt ) GP FOR REVENUE (R7) DOMINIC FERNANDES (senior standing counsel for CBIC) (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4) SHIREEN SETHNA BARIA (R2) DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
50	WP/10502/2023 IA 1/2023(Stay Petition) IA 2/2023(Stay Petition) WP/19103/2022 WP/19114/2022	SATHAKARNI K	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA J V PRASAD (SC FOR INCOME TAX) (R3) C V NARASIMHAM (R4) VIJHAY K PUNNA (SENIOR SC FOR ITD) (R2)	HYDERABAD
51	WP/19103/2022 IA 1/2022(Stay Petition)	SATHAKARNI K	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA J V PRASAD (SC FOR INCOME TAX) (R3) K RAJI REDDY(SENIOR SC_ INCOME TAX DEPT) (R2)	HYDERABAD
52	WP/19114/2022 IA 1/2022(Stay Petition)	SATHAKARNI K	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA J V PRASAD (SC FOR INCOME TAX) (R3) K RAJI REDDY(SENIOR SC_ INCOME TAX DEPT) (R2) VIJHAY K PUNNA (SENIOR SC FOR ITD) (R4)	HYDERABAD
53	WP/12335/2023 IA 1/2023(Stay Petition)	M V J K KUMAR	Special Govt Pleader for State Tax	HYDERABAD
54	WP/14478/2023 IA 1/2023(Stay Petition) IA 2/2023(Stay Petition)	SATHAKARNI K	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K MAMATA (R3) SUNDARI R PISUPATI (Sr SC for Income Tax Dept) (R1) C V NARASIMHAM (R4) K MAMATA (R2)	HYDERABAD
55	WP/15994/2023	A V A SIVA KARTIKEYA	J V PRASAD (Sr. SC FOR INCOME TAX) K MAMATA (R4)	HYDERABAD
56	WP/16117/2023 IA 1/2023(Suspension Petition)	SHAIK JEELANI BASHA	K MAMATA GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R2)	HYDERABAD
57	WP/33773/2023 IA 1/2023(Suspension Petition)	N GANGADHAR	GP FOR CIVIL SUPPLIES M VENKATESHWAR RAO (R2)	HYDERABAD
58	WP/34565/2023 WP/29240/2023	KAILASH NATH P S S	Special Govt Pleader for State Tax	HYDERABAD
59	WP/29240/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Direction Petition)	KAILASH NATH P S S	Special Govt Pleader for State Tax	HYDERABAD
60	WP/35252/2023 IA 1/2023(Suspension Petition)	SHAIK JEELANI BASHA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
61	WP/1358/2024 IA 1/2024(Direction Petition)	PONNAM MAHESH BABU	K.V. RAMAN	HYDERABAD
62	WP/2593/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Direction Petition)	P NAGENDRA REDDY	GP FOR LAW LEGISLATIVE AFFAIRS SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R2)	KHAMMAM
63	WP/4028/2024 IA 1/2024(Stay Petition)	R.S. ASSOCIATES	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD

	IA 2/2024(Implead Petition)		Special Govt Pleader for State Tax (R4) DOMINIC FERNANDES (senior standing counsel for CBIC) (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R5) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	
64	WP/4355/2024 IA 2/2024(Suspension Petition) IA 4/2024(Direction Petition)	M JANARDHAN RAO	GP FOR REVENUE SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R5)	JAYASHANKAR BHUPALPALLY
65	WP/5637/2024 IA 1/2024(Suspension Petition)	SRINIVASA RAO MADIRAJU	GP FOR SERVICES III P LAKSHMA REDDY (R4)	HYDERABAD
66	WP/7835/2024 IA 1/2024(Direction Petition) IA 3/2024(Amendment Petition)	JANDHYALA PARTHASARADHI	GP FOR HOME	HYDERABAD
67	WP/8698/2024 IA 1/2024(Suspension Petition)	K SUDHAKAR REDDY	A NAREN RUDRA	KARIMNAGAR
68	WP/11994/2024 IA 1/2024(Stay Petition) WP/12000/2024	LAKSHMI KUMARAN SRIDHARAN	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R4)	RANGA REDDY
69	WP/12000/2024 IA 1/2024(Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	RANGA REDDY
70	WP/15678/2024 IA 1/2024(Suspension Petition)	SUBBA RAO VADREVVU	GP FOR LAW LEGISLATIVE AFFAIRS VIVEK JAIN (R3) VIVEK JAIN (R4)	SURYAPET
71	WP/16014/2024 IA 1/2024(Stay Petition)	KARAN TALWAR	J SUNITHA (JUNIOR SC FOR INCOME TAX) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3)	KHAMMAM
72	WP/16273/2024 IA 1/2024(Suspension Petition) IA 2/2024(Suspension Petition) WP/16278/2024 WP/21891/2022 WP/21938/2022	ROHIT POGULA	K MAMATA GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R4)	HYDERABAD
73	WP/21891/2022 IA 1/2022(Stay Petition) IA 2/2022(Stay Petition) IA 3/2022(Stay Petition)	ROHIT POGULA	K MAMATA GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
74	WP/21938/2022 IA 1/2022(Stay Petition) IA 2/2022(Stay Petition) IA 3/2022(Stay Petition)	ROHIT POGULA	K MAMATA GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
75	WP/16278/2024 IA 1/2024(Suspension Petition) IA 2/2024(Suspension Petition)	ROHIT POGULA	K MAMATA PULIMAMIDI SHASHIDHAR REDDY (R1) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
76	WP/16937/2024 IA 1/2024(Suspension Petition)	V SAI BHAVANA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA Special Govt Pleader for State Tax (R2)	HYDERABAD
77	WP/17189/2024 IA 1/2024(Suspension Petition) IA 2/2024(Amendment Petition)	RAMESH CHILLA	GP FOR SERVICES III M RAMGOPAL RAO (SC FOR TSPSC) (R2)	SURYAPET

78	WP/18079/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	G GANGA VENU GOPALA KRISHNA	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) P. GOVIND REDDY(SPECIAL COUNSEL FOR A.P) (R2) Special Govt Pleader for State Tax (R4) DOMINIC FERNANDES (R3)	HYDERABAD
79	WP/18650/2024 IA 1/2024(Direction Petition)	C SAI REDDY	GP FOR SERVICES I	YADADRI BHUVANAGIRI
80	WP/19028/2024 IA 1/2024(Stay Petition)	SYED ILIYAS	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA Special Govt Pleader for State Tax (R2)	HYDERABAD
81	WP/19426/2024 IA 1/2024(Stay Petition)	KARAN TALWAR	BOKARO SAPNA REDDY (SENIOR SC FOR CBIC) GP FOR REVENUE (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
82	WP/19430/2024 IA 1/2024(Stay Petition)	KARAN TALWAR	BOKARO SAPNA REDDY (SENIOR SC FOR CBIC) GP FOR REVENUE (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
83	WP/19432/2024 IA 1/2024(Stay Petition)	MOHD MUKHAIRUDDIN	Special Govt Pleader for State Tax DOMINIC FERNANDES (senior standing counsel for CBIC) (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
84	WP/19819/2024 IA 1/2024(Suspension Petition)	SHAIK JEELANI BASHA	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
85	WP/19836/2024 IA 1/2024(Suspension Petition)	SHAIK JEELANI BASHA	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
<b><u>INTERLOCUTORY</u></b>				
86	MACMA/526/2024 IA 2/2024(Enhancement Petition)	K HARIMOHAN REDDY	R1 UNSERVED EXPIRED VIDE POSTAL ENDORSEMENT R2 SERVED	HYDERABAD
87	WP/34666/2017 IA 1/2017(WPMP 43098/2017)(Suspension Petition)	DR K LAKSHMI NARASIMHA	S VIJAY PRASHANTH (SC FOR TVVVP) K S V SUBBA RAO (R4) ARVIND KUMAR KATA (R3) RACHNA S WADDEPALLI(SC FOR TG VVP) (R2)	HYDERABAD
88	WP/11697/2023 IA 1/2023(Suspension Petition) IA 1/2024(Condone Delay Petition)	NARENDRA KUMAR T	Special Govt Pleader for State Tax	KHAMMAM
89	WP/12160/2024 IA 1/2024(Direction Petition)	M SALEEM	VEDULA CHITRALEKHA GP FOR GENERAL ADMINISTRATION (R2)	RANGA REDDY
<b><u>FOR HEARING</u></b>				
90	ITTA/105/2023	DUNDU MANMOHAN	J V PRASAD (SC FOR INCOME TAX)	HYDERABAD
91	WP/34870/2022 IA 1/2022(Suspension Petition) IA 2/2022(Vacate Stay Petition)	A PHANI BHUSHAN	B KAVITHA YADAV (CENTRAL GOVT COUNSEL) GP FOR EDUCATION (R4) ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R3)	RANGA REDDY

**FINAL HEARING**

92	ITTA/138/2007	VIJHAY K PUNNA (SENIOR SC FOR ITD)	CH PUSHYAM KIRAN (AT 02:15 PM)	HYDERABAD
93	WP(TR)/2482/2017 IA 1/2021(Direction Petition) IA 2/2021(Fix an Early Date) IA 1/2022(Direction Petition) IA 2/2022(Direction Petition)	ARVIND KUMAR KATA	NEMALI PRAMOD (SC FOR APPSC) (R2) D BALAKISHAN RAO(SC FOR TSPSC) (R2) M RAMGOPAL RAO (SC FOR TSPSC) (R4)	HYDERABAD
94	MACMA/1071/2023 MACMA/1254/2023	C MOHAN PRAKASH	THOMAS LLOYD P SATYA MANJULA (R3) R1 NOTICE SENT NOT YET RETURNED R2 SERVED R3 APP UNSERVED PROOF OF SERVICE FILED VIDE USR NO.107754/23	HYDERABAD
95	MACMA/1254/2023 IA 1/2023(Condone Delay Petition) IA 2/2023(Stay Petition)	P SATYA MANJULA	C MOHAN PRAKASH THOMAS LLOYD (R4) RR 1 TO 3 APP BY Mr.C.M.PRAKASH R4 APP BY MR THOMAS LIOY R2 MINOR REP BY R1	HYDERABAD
96	MACMA/531/2024	AJAY KUMAR MADISETTY	RR 1 & 5 UNSERVED (LEFT) R3 UNSERVED (LEFT) R2 UNSERVED RR 2 & 3 UNSERVED PROOF OF SERVICE FILED VIDE USR NO.51296/24 R5 UNSERVED PROOF OF SERVICE FILED VIDE USR NO.54595/24	HYDERABAD
97	MACMA/578/2024 IA 3/2024(Vacate Stay Petition)	A RAMAKRISHNA REDDY	AKKAM ESHWAR R1 APP R2 MINOR REP BY R1 R3 UNSERVED R4 UNSERVED (LEFT) R5 UNSERVED (LEFT)	RANGA REDDY
98	TREVC/14/2006 TREVC/15/2006 TREVC/16/2006	SPECIAL SC FOR CT	M.V.S. SRIDHAR	HYDERABAD
99	TREVC/15/2006	SPL SC FOR CT AP	M.V.S. SRIDHAR	HYDERABAD
100	TREVC/16/2006	SPECIAL SC FOR CT	M.V.S. SRIDHAR	HYDERABAD
101	WP/23275/2006 IA 3/2013(WPMP 145545/2013)(Restoration Petition) IA 2/2015(WPMP 110004/2015)(Fix an Early Date) IA 1/2017(WPMP 13600/2017)(Fix an Early Date) IA 1/2018(Fix an Early Date) WP/18432/2008 WP/22629/2006	SRINIVASA RAO MADIRAJU	GP FOR HIGHER EDUCATION GP FOR LAW LEGISLATIVE AFFAIRS (R13) ADDL ADVOCATE GENERAL (R15) M SURENDER RAO (R12) THE ADVOCATE GENERAL (R14)	KHAMMAM
102	WP/22629/2006	M SURENDER RAO	GP FOR LAW LEGISLATIVE AFFAIRS GP FOR HIGHER EDUCATION (R8)	HYDERABAD
103	WP/18432/2008	M SURENDER RAO	GP FOR EDUCATION	HYDERABAD
104	WP/369/2007	S SURI BABU	GP FOR COMMERCIAL TAX (AP) JOGINIPALLY SAI KRISHNA (R2) JOGINIPALLY SAI KRISHNA (R6)	HYDERABAD
105	WP/17899/2007 IA 1/2007(WPMP 22946/2007)(Stay Petition) IA 1/2024(Amendment Petition)	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX B NARAYANA REDDY (R4) A RAMA KRISHNA REDDY (SC FOR CBEC) (R3) DR K MANMADHA RAO (SR SC FOR CB EXCISE) (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R5)	HYDERABAD

106	WP/27464/2007 IA 1/2007(WPMP 35919/2007)(Fix an Early Date) IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Petition) WP/27348/2007 WP/27390/2007	DANTU SRINIVAS	VIJHAY K PUNNA (SENIOR SC FOR ITD)	HYDERABAD
107	WP/27348/2007 IA 1/2007(WPMP 35760/2007)(Fix an Early Date)	DANTU SRINIVAS	VIJHAY K PUNNA (SENIOR SC FOR ITD)	HYDERABAD
108	WP/27390/2007 IA 1/2007(WPMP 35804/2007)(Fix an Early Date)	DANTU SRINIVAS	VIJHAY K PUNNA (SENIOR SC FOR ITD)	HYDERABAD
109	WP/5684/2008 IA 1/2008(WVMP 2282/2008)(Vacate Stay Petition) IA 1/2018(Fix an Early Date)	KARTHIK RAMANA PUTTAMREDDY	Special Govt Pleader for State Tax SPECIAL SC FOR CT (R4) SPECIAL SC FOR CT	HYDERABAD
110	WP/6237/2008 IA 1/2008(WVMP 1369/2008)(Vacate Stay Petition) IA 2/2008(WVMP 2120/2008)(Vacate Stay Petition)	B NALIN KUMAR	GP FOR MUNICIPAL ADMN URBAN DEV POLISETTY RADHA KRISHNA ADDL ADVOCATE GENERAL (R6)	RANGA REDDY
111	WP/8827/2008 IA 1/2008(WPMP 11699/2008)(Stay Petition)	S RAVI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
112	WP/16195/2008 IA 1/2008(WPMP 20990/2008)(Stay Petition) WP/16200/2008	A V KRISHNA KOUNDINYA		HYDERABAD
113	WP/16200/2008 IA 1/2008(WPMP 20996/2008)(Stay Petition)	A V KRISHNA KOUNDINYA		HYDERABAD
114	WP/24585/2008 IA 2/2008(WPMP 32092/2008)(Stay Petition)	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX M V J K KUMAR (R13)	HYDERABAD
115	WP/26764/2008 IA 1/2008(WPMP 35044/2008)(Stay Petition) IA 1/2009(WVMP 517/2009)(Vacate Stay Petition)	BHASKAR REDDY VEMIREDDY	Special Govt Pleader for State Tax SPECIAL SC FOR CT (R1) SPECIAL SC FOR CT	HYDERABAD
116	WP/27747/2008 IA 1/2008(WPMP 36361/2008)(Stay Petition)	KARTHIK RAMANA PUTTAMREDDY	Special Govt Pleader for State Tax SPECIAL SC FOR CT (R4)	HYDERABAD
117	WP/13504/2009 IA 1/2019(Vacate Stay Petition)	MOHAN VINOD ASSOCIATES	DOMINIC FERNANDES (senior standing counsel for CBIC) A RADHA KRISHNA M V J K KUMAR (SR SC FOR CEC SER TAX ) (R48) A RADHA KRISHNA (R2)	HYDERABAD
118	WP/7724/2012 WP/8141/2012	CHALLA GUNARANJAN	GP FOR TRANSPORT	NALGONDA
119	WP/8141/2012 IA 1/2017(WVMP 622/2017)(Vacate Stay Petition)	BHASKAR REDDY VEMIREDDY	GP FOR TRANSPORT	KARIMNAGAR

120	WP/3204/2016 WP/1465/2016 WP/4470/2016	P V RAMANA	GP FOR GENERAL ADMINISTRATION (AP) P NAGENDRA REDDY (R5) M RAVINDRANATH REDDY(SC FOR APSC) (R23) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R25) GP FOR HOUSING (AP) (R22) T SUDHAKAR REDDY (R24) THE ADVOCATE GENERAL (AP) (R20) K BUCHI BABU SC FOR Telangana State Housing Board (R21) THE ADVOCATE GENERAL (R26)	KHAMMAM
121	WP/1465/2016	P V RAMANA	GP FOR GENERAL ADMINISTRATION (AP) T SUDHAKAR REDDY (R69) P NAGENDRA REDDY (R5) THE ADVOCATE GENERAL (R72) ANJALI AGARWAL (R8) M RAVINDRANATH REDDY(SC FOR APSC) (R74) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R68) K BUCHI BABU SC FOR Telangana State Housing Board (R70) GP FOR HOUSING (AP) (R73) GP FOR HOUSING (R71) M INDRANI (R75)	KHAMMAM
122	WP/4470/2016 IA 1/2016(WPMP 5722/2016)(Suspension Petition)	P V RAMANA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA M RAVINDRANATH REDDY(SC FOR APSC) (R103) T SUDHAKAR REDDY (R105) P NAGENDRA REDDY (R5) GP FOR HOUSING (AP) (R100) K BUCHI BABU SC FOR Telangana State Housing Board (R99) GP FOR GENERAL ADMINISTRATION (AP) (R104) THE ADVOCATE GENERAL (R102)	KHAMMAM
123	WP/9631/2016 IA 1/2016(WPMP 12175/2016)(Direction Petition)	CH PUSHYAM KIRAN	K MAMATA P MURALI KRISHNA (R2)	HYDERABAD
124	WP/16166/2020 IA 1/2020(Suspension Petition) IA 1/2023(Fix an Early Date)	A SRINATH	GP FOR HOME Government Pleader for Services (Home) (R2) Government Pleader for Services (Home) (R3)	HYDERABAD
125	WP/7108/2021 IA 1/2021(Stay Petition)	A V A SIVA KARTIKEYA	(SC FOR UPSC DELHI)B NARASIMHA SHARMA K MAMATA (R3) K MAMATA (R4) K MAMATA (R5) K MAMATA (R2)	HYDERABAD
126	WP/14889/2021 IA 1/2021(Stay Petition)	KARAN TALWAR	DOMINIC FERNANDES (senior standing counsel for CBIC)	ADILABAD
127	WP/18935/2021 IA 2/2021(Stay Petition)	VEDULA CHITRALEKHA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA J V PRASAD (SC FOR INCOME TAX) (R3) B NARASIMHA SARMA (R2)	HYDERABAD
128	WP/23837/2023	GODA RAMALAKSHMI	GP FOR GENERAL ADMINISTRATION K UDAYA SRI (R3) K UDAYA SRI (R2)	HYDERABAD
129	WP/13583/2024 IA 1/2024(Stay Petition) IA 2/2024(Fix an Early Date) IA 4/2024(Direction Petition) IA 5/2024(For Being Mentioned)	J DHEERAJ REDDY	SAI SANJAY SURANENI GP FOR LAW LEGISLATIVE AFFAIRS (R5) A KRANTI KUMAR REDDY (R2)	MEDCHAL- MALKAJGIRI
130	WP(TR)/6447/2017 IA 1/2017(WPMP(TR))	J SUDHEER	R V MALLIKARJUNA RAO A RAMAKRISHNA REDDY (R3)	KHAMMAM

	406/2017)(Fix an Early Date) IA 1/2022(Dispense with Petition)		MAHESWARA RAO KUNCHEAM (R9) B RACHNA (R6) D BALAKISHAN RAO(SC FOR TSPSC) (R4) D BALAKISHAN RAO(SC FOR TSPSC) (R2)	
131	WTA/5/2006 IA 1/2013(WTAMP 4/2013)(Fix an Early Date) WTA/3/2006 WTA/4/2006 WTA/6/2006 WTA/7/2006	S RAVI	K MAMATA	HYDERABAD
132	WTA/3/2006 IA 1/2013(WTAMP 2/2013)(Fix an Early Date)	S RAVI	K MAMATA	HYDERABAD
133	WTA/4/2006	S RAVI	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
134	WTA/6/2006	CH PUSHYAM KIRAN	K MAMATA	HYDERABAD
135	WTA/7/2006	CH PUSHYAM KIRAN	K MAMATA	HYDERABAD
<b><u>SUPREME COURT DIRECTION</u></b>				
136	CRLP/5971/2011 IA 1/2011(CRLPMP 6040/2011)(Stay Petition) IA 1/2018(Extension Petition) IA 2/2018(Extension Petition) IA 3/2018(Extension Petition) IA 4/2018(Extension Petition) IA 1/2024(Substitute Petition) CRLP/6280/2011	K.V. RAMAN	P GOVIND REDDY K RATHANGA PANI REDDY (R2) MEMO FILED USR NO 59696/2024	HYDERABAD
137	CRLP/6280/2011 IA 1/2011(CRLPMP 6402/2011)(Stay Petition) IA 1/2016(CRLPMP 5379/2016)(Permission Petition) IA 1/2018(Permission Petition) IA 1/2024(Substitute Petition)	K.V. RAMAN	PUBLIC PROSECUTOR K RATHANGA PANI REDDY (R2) POST ALONG WITH CRLP NO 5971 OF 2011 MEMO FILED USR NO 59700/2024 PROOF OF SERVICE FILED USR NO 69189/2024	HYDERABAD

**NOTE: ADVANCE LIST FROM ITEM No. 138 TO 163 WILL BE TAKEN UP AFTER COMPLETION OF DAILY LIST ON 30.07.2024.**

**COURT NO. 2**  
**THE HONOURABLE SRI JUSTICE SUJOY PAUL**  
**THE HONOURABLE SRI JUSTICE NAMAVARAPU RAJESHWAR RAO**

**To be heard on Tuesday the 30th day of July 2024 ADVANCE LIST WILL BE TAKEN UP FROM 30.07.2024 TO 01.08.2024**

**(DAILY LIST-1)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FINAL HEARING</b>				
138	TREVC/115/2008	BHASKAR REDDY VEMIREDDY		HYDERABAD
139	TREVC/116/2008	BHASKAR REDDY VEMIREDDY		HYDERABAD
140	TREVC/172/2008	SPL SC FOR CT AP	DANTU SRINIVAS	HYDERABAD
141	TREVC/195/2008	SPECIAL SC FOR CT	G NARENDRA CHETTY	HYDERABAD
142	TREVC/200/2008	KARTHIK RAMANA PUTTAMREDDY	K RAJI REDDY (R1)	NALGONDA
143	TREVC/207/2008	KARTHIK RAMANA PUTTAMREDDY		HYDERABAD
144	TREVC/208/2008	KARTHIK RAMANA PUTTAMREDDY		HYDERABAD
145	TREVC/211/2008 TREVC/200/2008		K RAJI REDDY (R80)	NALGONDA
146	TREVC/212/2008	SPECIAL SC FOR CT	TEJ PRAKASH TOSHNIWAL	RANGA REDDY
147	TREVC/214/2008	SPECIAL SC FOR CT		HYDERABAD
148	TREVC/220/2008	SPL SC FOR CT AP	KARTHIK RAMANA PUTTAMREDDY	HYDERABAD
149	TREVC/221/2008	SPL SC FOR CT AP	KARTHIK RAMANA PUTTAMREDDY	HYDERABAD
150	TREVC/225/2008	SPECIAL SC FOR CT	KARTHIK RAMANA PUTTAMREDDY	HYDERABAD
151	TREVC/226/2008	SPECIAL SC FOR CT	KARTHIK RAMANA PUTTAMREDDY	HYDERABAD
152	TREVC/227/2008	SPL SC FOR CT AP		HYDERABAD
153	TREVC/229/2008	SPECIAL SC FOR CT	KARTHIK RAMANA PUTTAMREDDY	HYDERABAD
154	TREVC/232/2008	SPL SC FOR CT AP	J V RAO	HYDERABAD
155	TREVC/239/2008	SPL SC FOR CT AP	S SASIDHAR REDDY (R18)	HYDERABAD
156	TREVC/240/2008	M GOVIND REDDY		HYDERABAD
157	WP/5337/2008	S KRISHNA MURTHY	Special Govt Pleader for State Tax GP FOR TRANSPORT (R5)	HYDERABAD
158	WP/6849/2008	CH PUSHYAM KIRAN	B NARASIMHA SARMA	HYDERABAD
159	WP/9528/2008 IA 1/2008(WPMP 12598/2008)(Direction Petition)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX (AP) SPECIAL SC FOR CT (R91)	HYDERABAD
160	WP/9826/2008 IA 1/2019(Fix an Early Date) IA 1/2023(Amendment Petition)	S DWARAKANATH	GP FOR COMMERCIAL TAX	HYDERABAD

161	WP/12940/2008	T RAMESH BABU	GP FOR COMMERCIAL TAX GP FOR REVENUE (R22)	HYDERABAD
162	WP/13864/2008	G V S GANESH	GP FOR COMMERCIAL TAX	HYDERABAD
163	WP/14003/2008	S CHAKRAPANI	GP FOR COMMERCIAL TAX	HYDERABAD
<b>NOTE: ADVANCE LIST FROM ITEM No. 164 TO 185 WILL BE TAKEN UP AFTER COMPLETION OF DAILY LIST ON 31.07.2024.</b>				
164	WP/17802/2008	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
165	WP/19462/2008 IA 1/2008(WPMP 25377/2008)(Fix an Early Date)	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX SPL SC FOR CT AP (R5)	HYDERABAD
166	WP/19831/2008	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
167	WP/19994/2008 IA 1/2008(WPMP 26101/2008)(Stay Petition)	SHAIK JEELANI BASHA	Special Govt Pleader for State Tax	RANGA REDDY
168	WP/20005/2008	R.S. ASSOCIATES	GP FOR COMMERCIAL TAX	RANGA REDDY
169	WP/20716/2008	S CHAKRAPANI	SPL SC FOR CT AP	HYDERABAD
170	WP/22097/2008	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	RANGA REDDY
171	WP/22989/2008 IA 1/2008(WPMP 29940/2008)(Fix an Early Date)	TEJPRAKASH TOSHNIWAL	GP FOR COMMERCIAL TAX	RANGA REDDY
172	WP/25227/2008 IA 1/2019(Fix an Early Date) IA 1/2023(Amendment Petition)	S DWARAKANATH	GP FOR COMMERCIAL TAX	HYDERABAD
173	WP/25544/2008	S CHAKRAPANI	GP FOR COMMERCIAL TAX	HYDERABAD
174	WP/25891/2008	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
175	WP/25959/2008 IA 1/2008(WPMP 33977/2008)(Suspension Petition)	J V PRASAD (SC FOR INCOME TAX)	C P RAMASWAMI (R15)	HYDERABAD
176	WP/17/2009	VEDULA SRINIVAS	GP FOR COMMERCIAL TAX	HYDERABAD
177	TREVC/22/2009	SPL SC FOR CT AP		HYDERABAD
178	TREVC/55/2009	SPECIAL SC FOR CT		HYDERABAD
179	TREVC/70/2009	SPL SC FOR CT AP		HYDERABAD
180	TREVC/112/2009	SPL SC FOR CT AP		HYDERABAD
181	TREVC/135/2009	SPECIAL SC FOR CT		HYDERABAD
182	TREVC/202/2009	SPL SC FOR CT AP		NALGONDA
183	TREVC/215/2009	SPL SC FOR CT AP		HYDERABAD
184	TREVC/234/2009	SPECIAL SC FOR CT		HYDERABAD
185	TREVC/266/2009	SPL SC FOR CT AP		NIZAMABAD
<b>NOTE: ADVANCE LIST FROM ITEM No. 186 TO 213 WILL BE TAKEN UP AFTER COMPLETION OF DAILY LIST ON 01.08.2024.</b>				
186	TREVC/267/2009	SPECIAL SC FOR CT		HYDERABAD

187	TREVC/272/2009	SPL SC FOR CT AP		HYDERABAD
188	WP/3983/2009	M V J K KUMAR	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT (R18)	MEDAK
189	WP/4855/2009 IA 1/2009(WVMP 1401/2009)(Vacate Stay Petition) IA 5/2009(WPMP 26509/2009)(Fix an Early Date)	B NARASIMHA SARMA GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	null GODA SIVA	HYDERABAD
190	WP/4884/2009	A V KRISHNA KOUNDINYA	S R ASHOK V R BADRI(SC FOR ITAX)	HYDERABAD
191	WP/5673/2009	M S SRINIVASA IYENGAR	GP FOR COMMERCIAL TAX	HYDERABAD
192	WP/5702/2009 IA 1/2009(WPMP 7449/2009)(Stay Petition)	M S SRINIVASA IYENGAR	GP FOR COMMERCIAL TAX	HYDERABAD
193	WP/5712/2009	M S SRINIVASA IYENGAR	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT (R8)	HYDERABAD
194	WP/6960/2009 IA 1/2009(WPMP 9104/2009)(Stay Petition)	S CHAKRAPANI	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT (R17)	HYDERABAD
195	WP/7391/2009 IA 1/2015(WVMP 175/2015)(Vacate Stay Petition)	S R R VISWANATH	Special Govt Pleader for State Tax	HYDERABAD
196	WP/8021/2009	K VENUMADHAV	GP FOR COMMERCIAL TAX	KARIMNAGAR
197	WP/8192/2009 IA 1/2009(WPMP 10716/2009)(Stay Petition)	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
198	WP/8194/2009 IA 1/2009(WPMP 10718/2009)(Stay Petition)	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
199	WP/9942/2009	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
200	WP/9991/2009 IA 1/2017(WPMP 417/2017)(Miscellaneous Petition)	M V PAVAN KUMAR	Special Govt Pleader for State Tax	HYDERABAD
201	WP/14737/2009	S R R VISWANATH	GP FOR COMMERCIAL TAX	HYDERABAD
202	WP/28365/2009	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
203	WP/29141/2009 IA 1/2009(WPMP 37775/2009)(Stay Petition) IA 1/2010(WVMP 2804/2010)(Vacate Stay Petition)	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT GP FOR INDUSTRIES COMMERCE (R71) SPECIAL SC FOR CT (R72)	HYDERABAD
204	WP/29147/2009 IA 1/2009(WPMP 37781/2009)(Stay Petition) IA 1/2010(WVMP 2806/2010)(Vacate Stay Petition)	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX GP FOR INDUSTRIES COMMERCE (R67) SPECIAL SC FOR CT SPECIAL SC FOR CT (R68)	HYDERABAD
205	WP/29150/2009 IA 1/2009(WPMP 37784/2009)(Stay Petition) IA 1/2010(WVMP 2802/2010)(Vacate Stay Petition)	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT (R29) SPECIAL SC FOR CT GP FOR INDUSTRIES COMMERCE (R30)	HYDERABAD

206	MACMA/172/2015	KONDADI AJAY KUMAR	RR1 UN SERVED PROOF OF SERVICE FILED VIDE USR NO 6231/2023 RR2 & 3 MINOR REP BY R1 RR4 TO 6 UN SERVED PROOF OF SERVICE FILED VIDE USR NO 8662/2023 PROOF OF PAPER PUBLICATION FILED VIDE USR NOS.37717 AND 38603 OF 2023	HYDERABAD
207	MACMA/1232/2015	T MAHENDER RAO	AJAY KUMAR MADISETTY RR 1 & 2 APP R3 PARTY REFUSED AS PER POSTAL ENDORSEMENT	HYDERABAD
208	MACMA/1289/2015 IA 1/2023(Permission Petition) IA 2/2023(Permission Petition) IA 3/2023(Petition to Declare Major)	KONDADI AJAY KUMAR	P SAJAN KUMAR Y RAMA RAO (R6) Y RAMA RAO (R5) RR 1 & 2 APP BY VENKATESWAR VARANASI R2 MINOR REP BY R1 R3 NOT NECESSARY VIDE C.T. R4 UNSERVED RR5 & 6 APP BY Y.RAMA RAO.	KARIMNAGAR
209	MACMA/1406/2015	M RAM MOHAN REDDY (SC FOR TSRTC)	MANDA ADAM POTTIGARI SRIDHAR REDDY (R11) R1 APP RR2 & 3 APP	HYDERABAD
210	MACMA/1482/2015	T VISWARUPA CHARY	R1 NOTICE SENT NOT YET RETURNED R2 SERVED	HYDERABAD
211	MACMA/1639/2015 IA 1/2015(MACMAMP 3468/2015)(Enhancement Petition)	B ROJA RAMANI		HYDERABAD
212	MACMA/2767/2015	HARINATH REDDY SOMA	M RAJAMALLA REDDY RR 1 TO 3 APP R4 UNSERVED	KHAMMAM
213	MACMA/2874/2015	NARESH BYRAPANENI	R-1 SERVED R-2 UNSERVED [ADDRESS LEFT]	HYDERABAD